

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 25

**CA No. 246/22
And
CP(CAA) No. 29/Chd/Chd/2020
(2nd Motion)**

**Under Section 230-232, CA 2013
R 11 NCLT**

In the matter of:-

Hanuman Vincom Pvt. Ltd. & Ors.

...Transferor Companies

With

Top-Ten Software Pvt. Ltd.

...Transferee Company

Present: Mr. Yashpal Gupta, Advocate for the petitioner companies.
Mr. Yogesh Putney, Senior standing counsel for Income Tax Department.

Compliance affidavit filed by learned counsel for the petitioner companies vide Diary No. 01985/12 dated 31.03.2023 is taken on record. Report of Regional Director filed vide Diary No.01985/13 dated 19.04.2023 is also taken on record. List the matter for further consideration on 23.11.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

October 12, 2023
TNV